

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:80
ANSWERED ON:02.12.2003
SGSY AND DRINKING WATER UNDER PMRWS SCHEME
MOHAN RAWALE;PRAKASH V. PATIL

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the proposals received by the Government from the Government of Maharashtra under the Swarn Jayanti Gram Swarozgar Yojana and Pradhan Mantri Rural Water Supply Scheme, district-wise during the last one year till date;
- (b) the details of the proposal sanctioned, funds demanded and sanctioned to the State Government under these scheme separately;
- (c) whether these schemes are being completed by State Government timely;
- (d) if not, the reasons therefor; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) to (e): Six special projects under the Swarnjayanti Gram Swarozgar Yojana (SGSY) were received during the last one year till date from the State Government of Maharashtra, out of which, four projects have been sanctioned. The details of the projects are at Annexure. All the sanctioned projects are still under progress within time schedule.

As regards to the Pradhan Mantri Rural Water Supply Scheme, the Rural Water Supply component of Pradhan Mantri Gramodaya Yojana (PMGY) has been transferred to the Planning Commission. The Department of Drinking Water Supply is providing assistance to State Governments under Accelerated Rural Water Supply Programme (ARWSP) to supplement the efforts of the State Governments to provide drinking water facilities to the rural habitations. Powers to plan, sanction, implement and execute individual rural water supply schemes vest with State Governments. Thus, such proposals do not require sanction from Government of India nor the details of the schemes and their status are maintained at the Central Level. Funds under ARWSP are allocated to the States on a prescribed criteria with reference to Rural population, area under DDP/DPAP/HADP etc., Number of Not Covered/Partially Covered habitations and quality affected villages. The amount allocated to Government of Maharashtra during 2003-04 under ARWSP as per the said criteria is Rs. 15710.00 lakhs.